

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 705  
TO BE ANSWERED ON 21.11.2016**

**FACILITIES TO EPFO FOR EASE OF DOING BUSINESS**

**705. DR. MANOJ RAJORIA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any Plan/Scheme of give some facilities to EPFO for ease of doing business;**
- (b) if so, the details thereof;**
- (c) whether the Government also proposes to allow private banks for collection of amount or dues of EPF subscribers; and**
- (d) if so, the details thereof and the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): For ease of doing business, the Government has amended provisions of Employees' Provident Funds Scheme, 1952 incorporating all nationalized banks eligible for depositing the contribution received from employers.**

**Further, it has been made mandatory to deposit Employees' Provident Fund (EPF) dues through internet banking, facilitating hassle-free anywhere banking to all employers registered with Employees' Provident Fund Organisation (EPFO).**

**(c) & (d): No decision has been taken to allow private banks for collection of amount or dues of EPF subscribers.**

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